| 2015-16 | 2016-17 | 2017-18 | 2018-19 (upto 28.04.2018) |
|---------|---------|---------|---------------------------|
| 7108    | 6015    | 3736    | 1515                      |

Since the launch of Saubhagya scheme *i.e.* 11.10.2017, electrification of more than 2.31 crore households have been done as on 26.12.2018 and the remaining households are targeted for electrification by March, 2019.

## Proposed thermal power plant in Jaigad, Maharashtra

†2225. SHRI NARAYAN RANE: Will the Minister of POWER be pleased to state:

- (a) whether a thermal power plant has been established or is proposed to be established at Jaigad in Ratnagiri, Konkan area, if so, the details thereof;
  - (b) the area of land acquired for this purpose;
- (c) whether the compensation amount has been paid for land to respective land owners; and
- (d) if so, the rate at which the compensation for land has been paid or is proposed to be paid?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) A 1200 MW (4x300 MW) Thermal Power Plant has been established in year 2010.

- (b) Total Land area 358 acres (including Plant, Coal Handling, Township and Misc.) was purchased from the respective land owners at mutually agreed rates. No land has been acquired under Land Acquisition Act.
  - (c) Full payment has been made for the land purchased.
- (d) The said land was purchased during the years 1992-1995. The rate was mutually agreed based on the surrounding area land rate at the time of purchase.

## Curbing pollution of thermal power plants

†2226. SHRIMATI KANTA KARDAM: Will the Minister of POWER be pleased to state:

(a) whether Government is working on any special scheme to reduce the pollution level of coal based thermal power plants in the country, if so, the details thereof; and

<sup>†</sup> Original notice of the question was received in Hindi